

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of  
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 1719 -- JK (LD ) of 2025**

**DATED:- 11 - 02 - 2025**

Sanction is hereby accorded to the appointment of Officer's of Revenue Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 11- 02 - 2025

No:-LAW-OIC/02/2025

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No. 1719 – JK (LD) of 2025 dated 11.02.2025.

S.No.	Type	NO.	YEAR	PETITIONER	RESPONDENT	OIC
1	WPC	2795	2024	Mushtaq Ahmad Malik & Anr.	UT of J&K and Ors.	Fayaz Ahmad Banday (ADC, Anantnag)
2	WPC	1859	2023	Aisha	ADC & Ors(Agrarian Reforms)	Fayaz Ahmad Banday (ADC, Anantnag)
3	WPC	2717	2021	Ghulam Qadir & Ors.	Commissioner Agrarian Reforms & Ors.(Rev Deptt.)	Fayaz Ahmad Banday (ADC, Anantnag)
4	WPC	2993	2023	Mohd Ismail Rather & Ors.	ADC Ang & Anr.(Revenue	Fayaz Ahmad Banday (ADC, Anantnag)
6	WPC	2714	2024	Mohammad Amin Wani and ors.	UT of J&K and Ors.	Fayaz Ahmad Banday (ADC, Anantnag)
7	WPC	3044	2024	Bashir Ahmad Dar	UT of J&K and Ors.	SAYEED FAKHRUDDIN HAMID (DC) ANANTNAG 7889591240
8	WPC	2769	2024	Residents/Inhabitants of village Zodder	UT of J&K and Ors.	Raeis Ahmad Bhat (ACR), ANANTNAG 6005711598
9	CMM	349	2024	John Mohammad Shah and Ors	Deputy Commissioner Anantnag and Ors	SAJAD AHMAD WANI (Tehsildar Anantnag) 7889988497
10	WPC	2630	2024	Ghulam Mohammad Dar	UT of J&K and Ors.	SAJAD AHMAD WANI (Tehsildar Anantnag) 7889988497

*Im*  
*Reyaz Khan*

11	WPC	2750	2024	Abdul Rehman Bhat (Veeri)	UT of J&K and Ors.	SAJAD AHMAD WANI (Tehsildar Anantnag) 7889988497
12	WPC, CMP	3120, 6251	2019	Mst. Misra Bano	UT of J&K and Ors.	SAYEED FAKHRUDDIN HAMID (DC) ANANTNAG 7889591240
15	WPC, CM	451, 1078	2023	Hotel KC Luxury Resorts	UT of J&K and Ors.	SAYEED FAKHRUDDIN HAMID (DC) ANANTNAG 7889591240
17	WPC	1385	2023	Suhail Ahmad Naikoo	UT of J&K and Ors.	Sheikh Ansar Tehsildar kokernag 9622768698
18	WPC	968	2024	Mohammad Iqbal Wani and Ors	UT of J&K and Ors.	SAYEED FAKHRUDDIN HAMID (DC) ANANTNAG 7889591240
19	WPC, CM	2488, 5893	2023	Peer Ghulam Nabi	UT of J&K and Ors.	Raeis Ahmad Bhat (ACR), ANANTNAG 6005711598
20	WPC	202	2024	Ghulam Mohd Rah & Ors,	UT of J&K and Ors.	Raeis Ahmad Bhat (ACR), ANANTNAG 6005711598

*Rayyaz Hussain*